CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 18/SM/2015

Subject : Suo-Moto petition in the matter of declaration of commercial operation of Units 20 to 50 of Mundra Ultra Mega Power Project developed by Coastal Gujarat power Limited.

Date of hearing : 11.12.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Respondent : Coastal Gujarat private Limited (CGPL) and Others

Parties present : Shri C.S. Vaidyanathan, Senior Advocate, CGPL
Shri Abhishek Munol, Advocate, CGPL
Shri Kunal Kaul, Advocate, CGPL
Shri M. G. Ramachandran, Advocate, GUVNL
Ms. Anushree Bardhan, Advocate, GUVNL
Shri Sitesh Mukherjee, Advocate, WRLDC
Shri Divyanshu Bhatt, WRLDC
Ms. Divya Chaturvedi, Advocate, B&V S
Shri Saransh Shaw, Advocate, B&V
Ms Parichita Chaudhary, Advocate, PSPCL
Shri Anand K. Ganeshan, Advocate, PSPCL
Shri Shri S. K. Sahoo, CGPL
Shri Anik Kumar, Energy Watchdog

Record of Proceedings

Learned senior counsel for CGPL, learned counsels for the Respondents and the representative of Energy Watchdog submitted that they have already filed their submissions and there is no requirement for further arguments and order may be passed based on the documents available on record.

2. The Commission reserved the order in the Petition.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)